

Defective Case Register from 2025-06-05 to 2025-06-05

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/16842/2025	NIRANJAN LENKA	2025-06-05	14-NOT PROPERLY INDEXED. AB not mentioned.C. copy of entire proceeding not filed.
2	D-WP(C)/22856/2025	SANJIB KUMAR KHANDAYATRAY	2025-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Synopsis and date chart not mentioned in index.Vnama not mentioned in index.L.A.A fee of Rs.10/- not paid.
3	D-ABLAPL/16755/2025	ACHYUTANANDA PATTANAİK	2025-06-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 and 13 not neat.
4	D-BLAPL/13383/2025	DIPTISH PRASAD PATTANAİK	2025-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per rejection order under Annexure-1 not mentioned in index.2. P.R.(NDPS) and C.T.(NDPS) Case No. not mentioned in the cause title.3. As per Index,Annexure-3 not described in the petition.4. Annexure-1 and 2 not neat and legible
5	D-ABLAPL/16386/2025	SIDHARTHA DAS	2025-06-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible. 2..Petition not correctly addressed to Honorable Court
6	D-ABLAPL/16758/2025	ACHYUTANANDA PATTANAİK	2025-06-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 12 not neat.
7	D-ABLAPL/16753/2025	PRAVASH CHANDRA JENA	2025-06-05	As per standing order no-3 dated.9.7.24 name of the victim/informant mentioned in the petition copy then S.R will be made.
8	D-WP(C)/22365/2025	PRASANTA KUMAR PANDA	2025-06-05	1-COURT FEE IS DEFICIENT. C . fee of Rs. 6/- not paid.
9	D-WP(C)/22833/2025	SARBESWAR SAHOO	2025-06-05	.Receipt Showing Serv.copy To it not Filed.
10	D-ABLAPL/16796/2025	LAXMAN PRADHAN	2025-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the Petitioner on affidavit does not tally with cause title.
11	D-BLAPL/16317/2025	SURYAKANTA DASH	2025-06-05	Provision of Law is Incorrectly furnished.

12	D-CRLA/14816/2025	SANGRAM KESHARI ROUT	2025-06-05	1.L.T.I.not clearly affixed . 2.Code Wrongly indicated
13	D-ABLAPL/16926/2025	SUBASH CHANDRA RATH	2025-06-05	1.Name of petitioner not tally with cause title in connection with affidavit.
14	D-BLAPL/16265/2025	DEEPAK KU SAHOO	2025-06-05	Advocate Enrollment No and Mobile No not legible in V. Nama.
15	D-ABLAPL/16512/2025	SUBHRAJIT SAHOO	2025-06-05	1. As per record, ABLAPL Petition and Annexure-1 not properly page marked in Index.
16	D-BLAPL/16733/2025	PRAVASH CHANDRA JENA	2025-06-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
17	D-ABLAPL/16437/2025	PRASANTA KUMAR ROUTRAY	2025-06-05	1. In affidavit, Occupation of the deponent is left blank. 2. page no -8 is not legible.
18	D-BLAPL/15998/2025	DEEPAK KU SAHOO	2025-06-05	1. Registration No and Mobile No of Filing Advocate in V nama is not Neat. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
19	D-ABLAPL/16420/2025	BHABANI SHANKAR DASPARIDA	2025-06-05	1.BLAPL Nnumber not mentioned in affidavit.
20	D-WP(C)/22426/2025	DEBA PRASAD MISHRA	2025-06-05	.Receipt Showing Serv.copy To ct not Filed.
21	D-CMAPL/21139/2025	ADV.	2025-06-05	Put up for S .R after filing of certified copy of impugned order .
22	D-ABLAPL/16416/2025	PRANAB KUMAR PRUSTY	2025-06-05	.Name Of The Filing Advocate Not In Capital Letters In The application
23	D-CRLREV/16892/2025	BHARAT BHUSAN ROUTRAY	2025-06-05	Surname of petitioner and father guardian in the vakalatnama does not tally with revision petition . 1.Certificate of good ground not furnished .2 .In affidavit father guardian not stated, he sworn affidavit for his minor son(petitioner) .
24	D-CRLMC/16887/2025	PRADEEP KUMAR MOHAPATRA	2025-06-05	In synopsis date of cognizance order appears not correct .
25	D-ABLAPL/16912/2025	ARUN KUMAR DAS	2025-06-05	1. No. of ABLAPL Petition under Annexure-3. does not tally with Index and para-6 of the petition.
26	D-WPCRL/16766/2025	HAREKRUSHNA MALIK	2025-06-05	.Subject Code Not Furnished .
27	D-WP(C)/22895/2025	SASWATA PATNAIK	2025-06-05	.Receipt Showing Serv.copy To cg not Filed.
28	D-WP(C)/22939/2025	SUSHANTA KUMAR MISHRA	2025-06-05	1.Page no 26 not properly arrange.2 Annexures 3 and 4 does not tally as per index.
29	D-RSA/20304/2025	SMITA RANJAN PATNAIK	2025-06-05	Page No-16 be inserted in Annexure-1 and correct the Index accordingly.
30	D-CRLREV/16811/2025	TRILOCHAN PANIGRAHI	2025-06-05	Certificate of good ground not furnished .
31	D-CMP/22869/2025	APARESH BHOI	2025-06-05	Date of order under Annexure-3 does not tally with the Index.
32	D-ABLAPL/16405/2025	SRIMA DASH	2025-06-05	1. G.R case no left blank in the Date Chart. 2.Page no-7 and 8 is not legible

33	D- ABLAPL/16385/2025	SURAJ MOHANTY	2025-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Petitioner no. 10 not executed in V.Nama.2.One Gundicha Biswal executed in V.Nama, who was not party in this case.3. Page no.11 not neat and legible.
34	D- BLAPL/15970/2025	OM PRAKASH SARAN	2025-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.16 not marked on the file.2. Paragraph no. not correctly furnished on declaration.3. Page no.10 not neat and legible.4. As per Index, Annexure-2 not described in the petition.
35	D- ABLAPL/16643/2025	HEMANTA KUMAR MOHANTA	2025-06-05	Petitioner Age not tally cause title and affidavit.
36	D- ABLAPL/16745/2025	MALAYA KUMAR SWAIN	2025-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date not executed in V.Nama.
37	D-CRLA/16114/2025	SAMVIT MOHANTY	2025-06-05	Put up for S .R after redacting the name of complainant from Appeal memo
38	D-CRP/22486/2025	SILADITYA RAY	2025-06-05	1..L.A.A Fee of Rs.10/- not affixed. 2. Cause Title Not in order.1.O.P No-9 in the Court Below not made party.2.O.P No-8(f)seems to be a stranger was made party to this petition. 3.Annexure-4 not Page Marked.
39	D-WP(C)/22880/2025	SANTOSH KUMAR MISHRA	2025-06-05	.Receipt Showing Serv.copy To ct not Filed.
40	D- ABLAPL/16404/2025	SRIMA DASH	2025-06-05	1.Page after assessment slip be deleted.
41	D- ABLAPL/16699/2025	SAPAN KUMAR LENKA	2025-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.13 not properly placed on record.2.Occupation of the deponent on affidavit not furnished
42	D- ABLAPL/16423/2025	MANORANJAN MUDULI	2025-06-05	.Name Of The Filing Advocate Not In Capital Letters In The application
43	D- BLAPL/16029/2025	KRUSHNA CHANDRA MEHER	2025-06-05	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				1.Index not properly page mark and Annexures not properly page mark .2. Notarial stamp not properly in affidavit.3 Annexures not attested .4.HCBA fee not paid in Vnama.
44	D-CMP/22544/2025	LINGARAJ SARANGI	2025-06-05	O.Ps No-11 to 16 and 17 to 22,same parties repeated twice be corrected.
45	D-WP(C)/22362/2025	PRASANTA KUMAR PANDA	2025-06-05	1-COURT FEE IS DEFICIENT. C. fee of Rs.6/- not paid.
46	D-WP(C)/22875/2025	SANTOSH KUMAR MISHRA	2025-06-05	.Receipt Showing Serv.copy To ct not Filed.
47	D-CRLLP/16253/2025	PABITRA KUMAR NAYAK	2025-06-05	Period of Delay 09 Days 2.Certificate of good ground not furnished .

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-06-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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